

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

LOK SABHA

UNSTARRED QUESTION NO. 2833

Answered on March 21, 2022/ Phalgun 30, 1943 (Saka)

‘Sharing Pattern under SDRMF’

2833. SHRI MAHESH SAHOO:

Will the Minister of FINANCE be pleased to state:

- (a) whether the 15th Finance Commission has recommended sharing pattern ratio of 75: 25 between the Centre and States in States Disaster Risk Management Fund(SDRMF);
- (b) if so, the details thereof;
- (c) whether it is a fact that with a score of 90:10, the Government will allow a special dispensation of sharing pattern 90:10 at par with the North Eastern States; and
- (d) if not, the reason therefor ?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) & (b): Yes Sir. The 15th Finance Commission has recommended the cost-sharing ratio between the Union and State Governments of 75:25 for general states and 90:10 for North-East and Himalayan States in the SDRMF.

(c) to (d): The Union Government vide Para 13 of the Explanatory Memorandum as to the action taken on the recommendations made by the 15th Finance Commission in its report for the award period 2021-22 to 2025-26 has inter-alia accepted the recommendation on continuation of the existing cost-sharing ratio between the Union and State Governments of 75:25 for general states and 90:10 for North-East and Himalayan States.
